

**GOVERNMENT OF INDIA
RAILWAYS
LOK SABHA**

UNSTARRED QUESTION NO:4364
ANSWERED ON:06.09.2012
COMMISSIONER FOR RAIL SAFETY
Kodikunnil Shri Suresh

Will the Minister of RAILWAYS be pleased to state:

- (a) the details of railway accidents which were referred to the Commissioner of Railway Safety for investigation during the last three years and the current year, year-wise;
- (b) the details of railway accidents in which the Commission gave its reports/findings during the said period, year-wise;
- (c) whether the Railways have taken any action on the findings/ recommendations of the said reports;
- (d) if so, the details thereof; and
- (e) if not, the reasons therefor?

Answer

MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI K.H. MUNIYAPPA)

(a) to (e): A Statement is laid on the Table of the House.

STATEMENT REFERRED TO IN REPLY TO PARTS (a) TO (e) OF UNSTARRED QUESTION NO. 4364 BY SHRI KODIKUNNIL SURESH TO BE ANSWERED IN LOK SABHA ON 06.09.2012 REGARDING COMMISSIONER FOR RAIL SAFETY.

(a): Reference to the Commissioner of Railway Safety (CRS) under the Ministry of Civil Aviation is done by the Railways as per Section 113 of the Railways Act, 1989, for all train accidents attended with loss of human life or grievous injuries or major loss to railway property or any train accident which the Central Government may notify. Number of train accidents including untoward incidents which the Commission of Railway Safety inquired into during the last three years and the current year (April to August, 2012) are as under:

Year	2009-10	2010-11	2011-12	2012-13
				(April to Aug.' 12)

No. of inquiries conducted by CRS	23	15	35	12
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(b) to (e): Commissioners of Railway Safety (CRSs) inquire into the accidents and send their reports to the Chief Commissioner of Railway Safety (CCRS) who in turn makes final note and sends it to the Ministry of Railways for necessary action. Number of CCRS' final notes received during the last three years are as under:

Year	2009-10	2010-11	2011-12
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No. of CCRS' Final Notes# received	22	16	32
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The final note submitted in a year does not necessarily pertain to the train accident of that year.

In response to the CCRS' Final Notes, Ministry of Railways issues Office Memorandum containing action taken on the recommendations, etc. Ministry of Railways issued 31 Office Memoranda in 2009-10, 15 in 2010-11 and 15 in 2011-12.